NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 01/(MAH)/2013 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2016

NAME OF THE PARTIES: M/s. Navi Mumbai Merchants Chamber & Ors. V/s.

M/s. New Bombay Merchants Common Ware House Ltd.

SECTION OF THE COMPANIES ACT: 237(b) of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr. Karl Shrops	- Advocabe	SIGNITORE
2.	Ms. Shoma Maitre	- Advocate	1
3.	Mr. Ahuramazda Pos	3tuala - Advocate	Auzste.
	ills. Wadia Chandy	Y	
	for the Respondents		
4. 1	1s. Subhasree Cha	Herjee - Advocate	a-
	ilp. Manilal When Am	balal & Co.	at 2.00 pm

Order

C.P. No. 01/237(B)/CLB/MAH/2013

- 1. Ld. Counsel from the side of the Respondent is present. In the absence of the Petitioner the matter could not be proceeded hence adjourned.
- 2. Let this C.P. be fixed for hearing on 25.11.2016
- 3. After the rise of the court the Ld. Advocate for the Petitioner appeared at 2.00 P.M., stated to be as per the old timings. Next date of hearing is duly communicated to him.

Sd/-

Shri M.K. Shrawat

Member (Judicial)

Dated: 30.09.2016